

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 2422
(To be answered on the 5th March 2020)**

PROTOCOL FOR MPs

2422. SHRI RAJESH VERMA

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) whether any guidelines have been issued by the Government to the private airlines to provide new facilities to the Members of Parliament (MPs) and dignitaries, if so, the details thereof;
- (b) whether any facility is provided by the private airlines to the MPs/dignitaries for check-in help; and
- (c) if so, the details of the airlines providing such facility and if not, the reasons therefor?

ANSWER

Minister of State (IC) in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री (स्वतंत्र प्रभार)

(Shri Hardeep Singh Puri)

(a) to (c): Ministry of Civil Aviation regularly issues guidelines relating to protocol/courtesy to be extended to Members of Parliament at airports from time to time. The guidelines have been consolidated and reiterated recently in January, 2020. The protocol/courtesy is to be extended by Air India, Airports Authority of India/Other airport operators and Bureau of Civil Aviation Security (BCAS). As per these guidelines, facilitation for check-in is extended by airport operator after proper coordination with airlines. Facilitation for security check is also extended by airport operator after coordination with airlines and Central Industrial Security Force (CISF).
